

Title: Regarding passing of the Credit Information Companies (Regulation) Bill, 2005 by the Rajya Sabha at its sitting held on 9th May 2005

**12.04 hrs.**

**MESSAGE FROM RAJYA SABHA  
AND  
BILL AS PASSED BY RAJYA SABHA**

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Credit Information Companies (Regulation) Bill, 2005 which has been passed by the Rajya Sabha at its sitting held on the 9<sup>th</sup> May, 2005. "

Sir, I lay on the Table the Credit Information Companies (Regulation) Bill, 2005, as passed by Rajya Sabha on the 9<sup>th</sup> May, 2005.

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